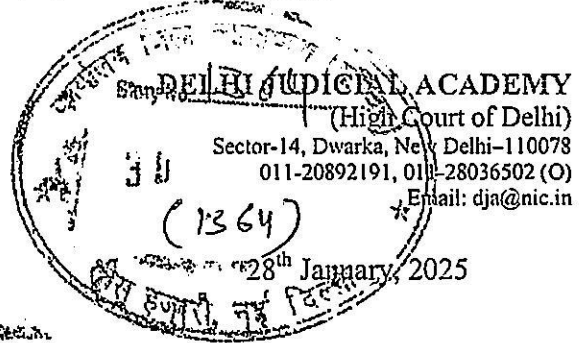


WT. L. 31/1/25

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30/1/25

P.S. office

Rajesh Kumar Singh
D.H.J.S.
Director (Academics) /
Chairperson (Officiating)



No. DJA/Trg./Conf./JO-02/1893/2025/ 528

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RACC
10. The Ld. Principal District & Sessions Judge, South-East, Saket
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Ld. Principal District & Sessions Judge, North, Rohini

OTC/Judl/West

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PD 255 (West)
30/01/2025

Sub.: Change in the date for Core Competence Conference for Knowledge, Skill & Perspective Development for CJMs/ACJMs/JMFCs (Half of the Total Strength) from 31st January, 2025 to 07th March, 2025.

Ref. : Letter No. DJA/Trg./Conf./JO-02/1893/2025/6586-6597 dated 23.12.2024.

Respected Madam/Sir,

We have received inputs from the Security Agencies regarding possible traffic restrictions in Dwarka due to the proposed Public Meeting to be addressed by the Hon'ble Prime Minister on 31st January, 2025 at the DDA Ground, Sector-14, Dwarka, which is in close vicinity to the Delhi Judicial Academy. In order to avoid inconvenience to the participants and to ensure smooth and effective organization of the conference, it has been decided to reschedule the above mentioned conference. Now the conference shall be organized on 07th March, 2025.


The Ld. Judicial Officers nominated for the above mentioned conference may kindly be informed about the change of the date and they be requested to preside over their respective Courts on 31st January, 2025. Fresh programme schedule for 07th March, 2025 will be shared in the Whatsapp group to be created for the conference.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 07th March, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours sincerely,


(Rajesh Kumar Singh)

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MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 3130-3741 /JOTP/Gaz./PDJ West/2025 Dated, Delhi the 01/2/25
Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. Ms. Samiksha Gupta, CJM, West District, Tis Hazari Courts, Delhi.
3. Ms. Akriti Mahendru, ACJM, West District, Tis Hazari Courts, Delhi.
4. Ms. Aakanksha, JMFC-05, West District, Tis Hazari Courts, Delhi.
5. Sh. Shashank Nandan Bhatt, JMFC-02, West District, Tis Hazari Courts, Delhi.
6. Ms. Swati Bhardwaj, JMFC-06, West District, Tis Hazari Courts, Delhi.
7. Ms. Sukriti Singh, JMFC-04, West District, Tis Hazari Courts, Delhi.
8. Ms. Shraddha Srivastava, JMFC-09, West District, Tis Hazari Courts, Delhi.
9. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
10. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.

Hemani 1/2/25
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.
MC 10